

year 1994-95.

[Placed in Library. See No. L.T. 6654/94]

- (iii) Memorandum of Understanding between the India Trade Promotion Organisation and the Ministry of Commerce for the year 1994-95.

[Placed in Library. See No. L.T. 6655/94]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 1993-94.

[Placed in Library. See No. L.T. 6656/94]

APPRENTICESHIP (AMENDMENT) RULES, 1994

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): I beg to lay on the Table a copy of the Apprenticeship (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 432 in Gazette of India dated the 28th July, 1994 under sub-section (3) of section 37 of the Apprentices Act, 1961.

[Placed in Library. See No. L.T. 6657/94]

Annual Reports of Ahmedabad Textile Industry's Research Association for 1993-94, Bombay, Textile Research Association for 1993-94 etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1993-94, alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6658/94]

- (ii) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Bombay, for the year 1993-94 alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6659/94]

- (iii) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore for the year 1993-94 alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6660/94]

- (iv) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 1993-94 alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6661/94]

- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad; Bombay Textile Research Association, Bombay; South India Textile Research Association, Coimbatore and Northern India Textile Research Association, Ghaziabad for the year 1993-94.

[Placed in Library. See No. L.T. 6662/94]

NOTIFICATIONS UNDER SECURITIES CONTRACTS (REGULATION) ACT, 1956 AND ANNUAL REPORT OF STATE BANK OF TRAVANCORE AND STATE BANK OF SAURASHTRA FOR 1993-94 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHRA MURTHY): I beg to lay on the Table—

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 30 of the Securities Contracts (Regulation) Act, 1956:—

(i) The Securities Contracts (Regulation) Second Amendment Rules, 1994, published in Notification No. G.S.R. 749(E) in Gazette of India dated 12th October, 1994.

(ii) The Securities Contracts (Regulation) (Third Amendment) Rules, 1994, published in Notification No. G.S.R. 780(E) in Gazette of India dated the 26th October, 1994.

(iii) The Securities Contracts (Regulation) (Fourth Amendment) Rules, 1994, published in Notification No. G.S.R. 790(E) in Gazette of India dated the 7th November, 1994.

[Placed in Library. See No. L.T. 6663/94]

- (2) A copy each of the Annual Report (Hindi and English versions) of the State Bank of Travancore and State Bank of Saurashtra for the year 1993-94 alongwith Accounts and Auditors' Report thereon, under sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959.

[Placed in Library. See No. L.T. 6664/94 and 6664/94A]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the India Investment Centre, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Investment Centre, New Delhi for the year 1993-94.

[Placed in Library. See No. L.T. 6665/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Bombay, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English

versions) by the Government of the working of the National Bank for Agriculture and Rural Development, Bombay, for the year 1993-94.

- (iii) A copy of the Statistical Statement on the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Bombay, for the year 1993-94.
[Placed in Library. See No. L.T. 6666/94]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Reconstruction Bank of India, Calcutta, for the year 1993-94 alongwith Audited Accounts, under Sub-section (5) of section 29 and sub-section (5) of section 34 of the Industrial Reconstruction Bank of India Act, 1984.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Industrial Reconstruction Bank of India, Calcutta, for the year 1993-94.
[Placed in Library. See No. L.T. 6667/94]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Export-Import Bank of India, Bombay, for the year 1993-94 alongwith Audited Accounts, under Sub-section (5) of section 19 and sub-section (5) of section 24 of the Export-Import Bank of India Act, 1981.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export-Import Bank of India, Bombay, for the year 1993-94.
[Placed in Library. See No. L.T. 6668/94]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank, Lucknow, for the year 1993-94 alongwith Audited Accounts, under sub-section (5) of section 30 of the Small Industries Development Bank of India Act, 1989.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Industries Development Bank of India, Lucknow, for the year 1993-94.
[Placed in Library. See No. LT 6669/94]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India, Bombay, for the year 1993-94 alongwith Audited Accounts, under sub-section (5) of section 18 and sub-section (5) of section 23 of the Industrial Development Bank of India Act, 1964.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Industrial Development Bank of India, Bombay, for the year 1993-94.

[Placed in Library. See No. LT 6670/94]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Securities and Exchange Board of India, for the year 1993-94 under sub-section (3) of section 18 of the Securities and Exchange Board of India Act, 1992.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Securities and Exchange Board of India, for the year 1993-94.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. L.T. 6671/94]

- (11) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India (Government of Jammu and Kashmir) for the year ended the 31st March, 1991 under article 151(2) of the Constitution read with clause (c) (iv) of the Proclamation dated the 18th July, 1990 issued by the President in relation to the State of Jammu and Kashmir.
[Placed in Library. See No. LT 6672/94]
- (12) A copy each of the following papers (Hindi and English versions) under clause (c) (iv) of the Proclamation dated 18th July, 1990 issued by the President in relation to the State of Jammu and Kashmir:—
(i) Finance Accounts of the Government of Jammu and Kashmir for the year 1990-91.
[Placed in Library. See No. LT 6673/94]
(ii) Appropriation Accounts of the Government of Jammu and Kashmir for the year 1990-91.
[Placed in Library. See No. LT 6674/94]
- (13) A copy of the Annual Report and Accounts (Hindi and English versions) of the Ranchi Kshetriya Gramin Bank, Ranchi, for the year 1992-93 together with Auditor's Report thereon.
[Placed in Library. See No. LT 6675/94]
- (14) A copy of the Post Office Time Deposit (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 740(E) in Gazette of India dated the 6th October, 1994 under sub-section (3) of section 15 of the Government Savings Bank Act, 1873.
[Placed in Library. See No. LT 6676/94]
- (15) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956:—
(i) The Life Insurance Corporation of India (Agents) Amendment Rules, 1991 published in Notification No. G.S.R. 35 in Gazette of India dated the 25th January, 1992 together

with corrigenda thereto published in Notification No. G.S.R. 59 (in Hindi version only) and Notification No. G.S.R. 221 (Hindi and English versions) dated the 30th January, 1992 and the 14th May, 1994 respectively.

- (ii) The Life Insurance Corporation of India (Agents) Amendment Rules, 1993 published in Notification No. G.S.R. 534(E) in Gazette of India dated the 6th August, 1993 together with a corrigendum thereto published in Notification No. G.S.R. 420 (E) (Hindi and English versions) dated the 28th April, 1994.
[Placed in Library. See No. LT 6677/94]
- (16) A copy each of the following Notification (Hindi and English versions) under section 159 of the Customs Act, 1962:—
- (i) G.S.R. 776(E) to G.S.R. 779(E) published in Gazette of India dated the 25th October, 1994 together with an explanatory memorandum making certain amendments Central Excise rules.
- (ii) G.S.R. 797(E) published in Gazette of India dated the 9th November, 1994 together with an explanatory memorandum making certain amendments in the Notification No. 12B/94-Customs dated the 10th June, 1994.
- (iii) S.O. 619(E) published in Gazette of India dated the 26th August, 1994 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.
- (iv) S.O. 620(E) published in Gazette of India dated the 26th August, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of exports.
- (v) S.O. 709(E) published in Gazette of India dated the 27th September, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.
- (vi) S.O. 710(E) published in Gazette of India dated the 27th September, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of exports.
- (vii) S.O. 774(E) published in Gazette of India dated the 27th October, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of

certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.

- (viii) S.O. 775(E) published in Gazette of India dated the 27th October, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of exports.
- (ix) S.O. 852(E) published in Gazette of India dated the 29th November, 1994 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.
- (x) S.O. 853(E) published in Gazette of India dated the 29th November, 1994 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.

[Placed in Library. See No. L.T. 6678/94]

- (17) A copy of the Results of the Twenty Fourth Valuation of Life Insurance Corporation of India as on the 31st March, 1994 (Hindi and English versions).
- (18) A copy of the Review (Hindi and English versions) by the Government of the working of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year 1993-94.

[Placed in Library. See No. L.T. 6679/94]

12.21 hrs.

[English]

BUSINESS ADVISORY COMMITTEE

Forty-sixth Report

SHRI PAWAN KUMAR BANSAL (Chandigarh): I beg to present the Forty-sixth Report of the Business Advisory Committee.

12.22 hrs.

[English]

PUBLIC ACCOUNTS COMMITTEE

(i) Seventy-eighth Report

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the Seventy-Eighth Report (Hindi and English versions) of the Public Accounts Committee on action taken on Twenty-Fifth Report of Public Accounts Committee (10th Lok Sabha) on Development and production of a trainer aircraft.